## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

CP/TCP/CSP/CSA/TCSP/TCSA/NO. 271 /(MAH)/20 17

CORAM:		Present:	SHRI B.S.V. PR.	AKASH KUMAR MEMBER (J)	
			SHRI V. NAL	LASENAPATHY MEMBER (T)	
	E-CUM-ORDER SHEET AL COMPANY LAW TRII			BAI BENCH OF	
NAME OF THE	E PARTIES: M/s.				
	F THE COMPANIES act 1956/2013/I & B			OF THE	
S. No.	NAME	DESIGNATIO	N	SIGNATURE	
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Order CSP 271/230-232/NCLT/MB//MAH/2017 CSP 272/230-232/NCLT/MB//MAH/2017

Company Petitions admitted, list this matter on .14.6.2017

Sd/-V. NALLASENAPATHY Member (Technical)

Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)